

### निवारक निरोध अधिनियम

\*१५१५. **शेठ गोविन्द दास :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राज्य सरकारोंने, नजरबन्दों को भेंट की सुविधाएं दी जाने के बारे में केन्द्रीय सरकार द्वारा, उन्हें भेजी गई गइती चिट्ठी पर कोई कार्यवाही की है ;

(ख) यदि हां, तो किस प्रकार की कार्यवाही की गई है ;

(ग) क्या निवारक निरोध अधिनियम अ अन्तर्गत गिरफ्तार व्यक्तियों को भेंट की सुविधाएं दी जाती हैं ;

(घ) यदि हां, तो किन राज्यों में ; और

(ङ) कित्त किन राज्यों में ऐसी सुविधाएं नहीं दी जाती और उस के क्या कारण हैं ?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) to (e). Except for Coorg and Andamans where there has so far been no occasion to take action under the Preventive Detention Act, provision has since been made in the Detenus' Rules of all the States permitting persons detained under that Act to have an interview with a legal practitioner or any other person of his choice for the purpose of drafting his representation.

### WRITTEN ANSWERS TO QUESTIONS

#### TRAINING IN MODERN FARMING

\*1494. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether any arrangements have been made for imparting intensive training in modern farming to army personnel; and

(b) if so, what they are?

**The Minister of Defence Organization (Shri Tyagi):** (a) Though no separate arrangements have been made, the training of interested Army personnel is entrusted to units themselves.

(b) The expert advice of Agricultural Departments is sought as and when necessary apart from the experimental plots which are set up at military farms for training of Army personnel in modern farming during service.

#### HINDUSTAN AIR-CRAFT LIMITED

307. **Shri V. P. Nayar:** Will the Minister of Defence be pleased to state the annual aggregate cost of stores and other equipment imported from foreign countries for use in the Hindustan Aircraft Limited, Bangalore, from the time Government took control up-to-date?

**The Minister of Defence Organization (Shri Tyagi):** A statement is laid on the Table of the House. [See Appendix VI, annexure No. 20.]

#### SOCIAL WELFARE ORGANISATIONS

308. **Shri N. Rachiah:** Will the Minister of Education be pleased to state:

(a) the names of Social Welfare Organisations to whom financial aid has been granted by the Central Social Welfare Board in Mysore State upto 28th February, 1954; and

(b) the extent of such aid granted to each of such organisations?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 21.]

#### TERRITORIAL ARMY

309. **Sardar Hukam Singh:** (a) Will the Minister of Defence be pleased to state the number of Territorial Army Units that have completed their basic training so far?